## GOVERNMENT OF INDIA RURAL DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:3008 ANSWERED ON:29.11.2010 PROJECT REPORTS ON SGSY Adsul Shri Anandrao Vithoba

## Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the various projects submitted by the State Governments under the Swarn Jayanti Gram Swarojgar Yojana (SGSY) have not been cleared by Union Government;
- (b) if so, the details of these projects during the last three years alongwith the reasons therefor, State-Wise;
- (c) whether the State Governments have submitted the detailed project reports in this regard to the Union Government; and
- (d) if so, the details thereof alongwith the action taken by the Union Government thereon?

## **Answer**

## MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT(SHRI PRADEEP JAIN 'ADITYA')

(a)to(d): A large number of special project proposals under Swarnjayanti Gram Swarojgar Yojana (SGSY) are received from the State Governments and other Agencies for sanction. Since they are large livelihoods projects, these proposals are scrutinized for their compliance with the guidelines of Special Projects under SGSY. The project proposals which comply with the basic parameters of the guidelines are appraised through two Inter-Ministerial Committees for screening and approval. The details and status of the proposals/ project reports submitted by various State Governments and other agencies for consideration as Special Projects under SGSY during the last three years and the current year, State-wise, are given in the attached statement. Receipt of project proposals, their revision by the sponsoring agencies and their appraisal and approval through the above two tier Inter Ministerial Committees is a continuous process. During the above period, 85 new Special Project proposals under SGSY have been approved for implementation.